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## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 1957 TO BE ANSWERED ON DECEMBER 14, 2023

### **SLUM-FREE CITIES**

### NO. 1957. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the developed nations including Singapore as well as New York city of United States of America (USA) had been infested with slums before their independence and became slum-free in the postindependence era;
- (b) if so, the details thereof;
- (c) whether the Government has charted out or proposes to devise any scheme to make the towns/ metropolitan cities, especially Mumbai slum-free under the auspices of celebration of Amrit Mahotsav in commemoration of the freedom of the country where nearly fifty per cent citizens are living in slums; and
- (d) if so, the details thereof?

#### ANSWER

## THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (d): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing and slum rehabilitation/redevelopment are implemented by State/Union Territory (UT) Governments in their respective regions. However, Government of India is supplementing the efforts of States/UTs by providing Central Assistance to provide pucca house with basic amenities to all eligible urban beneficiaries across the country including slum dwellers of towns/metropolitan cities and Mumbai. The scheme is implemented through four verticals i.e., **Beneficiary-Led** Construction (BLC), Affordable Housing in ....2/-

Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). As on 20 November 2023, 118.63 lakh houses have been sanctioned by the Ministry based on the project proposals submitted by States/UTs under PMAY-U, out of which 113.42 lakh have been grounded and 78.15 lakh have been completed/ delivered to the beneficiaries. Against the sanctioned houses, a total of 31.11 lakh beneficiaries are slum dwellers. Further, ISSR component of the Scheme specifically deals with slum redevelopment using land as a resource. Central Assistance of ₹1 lakh per house is provided under this component, based on projects submitted by the State/UT Governments. As on 20 November 2023, 2.96 lakh houses have been sanctioned under ISSR, of which 2.26 lakh have been grounded and 1.56 lakh houses are completed/delivered to the beneficiaries.

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